

(28)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/791/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : C.S.M. INFRASTRUCTURE PVT LTD
NAME OF THE RESPONDENT : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

		REPRESENTATION BY WHOM	
1.	G. HARISH BABU	Applicant	H. Sheriff

ORDER

Representative for the Applicant present. Counsel for the ROC present and prayed for time to place on record the notification published in the newspaper for striking the company's name from the Register of Companies. At request, time is enlarged. Put up on **12.09.2018 at 10.30 A.M.**

- sd -
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)

SV